

List of total no. of cases randomly allocated during the month of August-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	4
					OMP (I) Comm	7
					OMP (COMM)	3
					Misc. DJ	3
					Execution (Comm)	5
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	2
					OMP (I) (COMM)	7
					EXECUTION	6
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	10
					Counter Claim	2
					OMP (I) Comm	6
					OMP (COMM)	3
					Execution	2
					Execution (Comm)	9
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	9
					OMP (COMM)	2
					EXECUTION (COMM)	7
					OMP (I) (COMM)	10
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	8
					EX (COMM)	0

					OMP(I) (COMM)	3
					OMP (COMM)	0
					MISC DJ	1
					ARBTTN.	0
					COUNTER CLAIM	0
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARB.T./MISC. DJ	16
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	7
					OMP(I) COMM + OMP(COMM)	7
					EXECUTION	3
					MISC. DJ	1
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	80
					OMP (COMM)	3
					EXECUTION (COMM)	6
					MISC. DJ	2
					COUNTER CLAIM	1
					OMP (I) (COMM)	12
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	23
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	Cases e-filed in the month of August	14
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	127
					OMP(I)COMM	19

					EXECUTION (COMM)	4
					MISC DJ	3
					CS DJ	1
					EX	1
					ARBT	1
					RP (CIVIL)	2
					CONTEMPT PETITION	1
					COUNTER CLAIM	1
					OMP COMM	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	15
					on Cases (OMP(1)Comm) & OMP (12
					EXECUTION(Comm)	3
TOTAL						270
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Execution	2
					Misc DJ	0
					M-Ex	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	33
					OMP COMM	4
					EXECUTION COMM	7
					MISC DJ	3
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Cs	19
					omp	15

					ex	6
					Misc	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	21
					Execution (comm)	4
					OMP (COMM)	0
					OMP (I) (COMM)	18
					OMP (T) (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	12
					EX (COMM)	3
					OMP (I) (COMM.)	18
					Misc/DJ	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	22
					OMP(I)(COMM)	5
					EXECUTION	5
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	4
					ARB A (COMM)	0
					OMP (COMM)	0
TOTAL						206
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	30
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	9
					EXECUTION(COMM)	9
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31

					EX(COMM)	9
					OMP (COMM)	9
					OMP (I) (COMM)	7
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 348 ARBITRATION CONCILIATION ACT	8
					SUIT FOR RECOVERY	19
					SUIT FOR TRADEMARKS	6
					EXECUTION PETITION	12
					APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	1
					APPLICATION U/S 151 OF CPC	6
					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL						167
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	5
					EX. COMM.	6
					OMP COMM.	1
					OMP (I) COMM.	103
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	503	CS (COMM)	18
				503	EX. COMM.	1
					ARB. A. COMM.	1
					OMP (I) COMM.	128
25			SH. SANDEEP YADAV	614	CS (COMM)	9
				614	EX. COMM.	1
					OMP (I) COMM.	109
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	13

					EX. COMM.	6
					ARB. A. COMM.	1
					OMP (I) COMM.	133
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	13
					EX. COMM.	6
					OMP COMM.	1
					ARB. A. COMM.	2
					OMP (I) COMM.	123
TOTAL						680
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	8 BLOCK	COMMERCIAL	14
29			MS. NEELAM SINGH, DISTRRICT JUDGE	14	COMMERCIAL	31
30			SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	20
32			SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	20
33			MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	13
34			Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP (COM) -2, CS (COMM)- 15 ,EX-02,MISS DJ -2 OMP (I) COMM-o	21
TOTAL						119
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	16
				12	OMP(COMM)-73	0
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	15

					OMP(COMM-73)	2
					OMP (COMM)-78	0
TOTAL						33
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	11
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	1
					EXECUTION PETITON	4
Total						16
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	11
					EXECUTION	15
					MISC.DJ CASE	1
					RESTORED/RBT	2
40			MS. KIRAN BANSAL	56	CS(Comm)	14
				56	EX COMM	3
					OMP(I) COMM	1
				56	MISC DJ	1
41			SH. SURENDER S. RATHI		CS(Comm)	7
					OMP(COMM)	0
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	10
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	16
					OMP(I) COMM	1
					Ex	6
					misc	2
					RBT/RESTORED	1
					Transferred	1

Total						92
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	27
					OMP	21
					MISC DJ	3
					EX	8
44			SH.VINOD YADAV	759	CS(COMM)	31
					OMP	42
					MISC DJ	2
					EX	11
Total						145
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	81
					OMP i (COMM) & OMP (I) (Comm)	14
					EXECUTION	12
					Misc. Application DJ	10
					OMP (COMM)	5
Total						122
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)		CS (COMM)	21
					OMP (COM)	0
					ARB (COM)	0
					OMP (I) (COMM.)	0
					OMP (T) (COMM)	0
					OMP (MISC) COMM	0
					OMP (E) (COMM)	0

47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	9
				OMP (COM)	0
				ARB (COM)	2
				OMP (I) (COMM.)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	12
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	13
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					59
GRAND TOTAL					1850